

OFFICE OF THE DISTRICT & SESSIONS JUDGE, YAMUNA NAGAR AT JAGADHRI

No. 05


Dated 09/01 /2021

ORDER

In continuation of order bearing No. 129 dated 31.12.2020 issued by this office and in view of the instructions issued by the Hon'ble Punjab & Haryana High Court, Chandigarh vide its letter bearing No. 46 RG/Spl./Misc dated 08.01.2021, all the Judicial Officers of this Sessions Division shall hold their respective Courts for full court working hours w.e.f. 11.01.2021 onwards, on all working days and shall also permit the physical hearing in all categories of cases by following the guidelines/Health Advisories issued by the Government of India and the State from time to time.

All concerned be informed accordingly and a copy of this order be uploaded on the official website of this Sessions Division.

Dated: 09.01.2021


  
(Deepak Aggarwal)  
District & Sessions Judge,  
Yamuna Nagar. *PA*

Endst. No. 374-96

Dated 09/01 /2021

Copy forwarded to the following for information and necessary action:

1. All the Judicial Officers posted in this Sessions Division with the request to convey the order to the staff working in their respective courts.
2. The Superintendent of Police, Yamuna Nagar
3. The District Attorney, Yamuna Nagar.
4. The Superintendent, District Jail at Jagadhri.
5. The Presidents, Bar Associations, Jagadhri and Bilaspur.
6. System Officer.

  
(Deepak Aggarwal)  
District & Sessions Judge  
Yamuna Nagar *PA*